

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 18-10-2021 TO 22-10-2021**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/53015/2016	51848/2021	18/10/2021	22/10/2021
2	ST/58683/2013	51869/2021	18/10/2021	22/10/2021
3	ST/52879/2015	51871/2021	18/10/2021	22/10/2021
4	ST/50505/2016	51878/2021	18/10/2021	22/10/2021
5	C/50891, 50904, 50916 - 50917/2020	51879-51882/2021	18/10/2021	22/10/2021
<b>MISC ORDERS</b>				
1	C/50019/2020	50113/2021	18/10/2021	22/10/2021
2	C/52317,52324-52325/2019	50121-50123/2021	18/10/2021	22/10/2021
3	C/50927/2020	50125/2021	18/10/2021	22/10/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

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25/10/21

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25.10.21  
DEPUTY REGISTRAR